

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

NOTIFICATION

R.O.C.No.123/2023-RC

Dated 11.09.2023

- Ref:**1) High Court's Notification No.123/2023-RC, dated 30.08.2023.
2) Representation dated 31.08.2023, submitted by Ms.K.Shravani, Hall Ticket No.2023000800, requesting to permit her for written examination as per interim order in W.P.No.5886 of 2023.

It is to inform that the High Court for the State of Telangana has considered the representation under reference 2nd cited, submitted by Ms.K.Shravani, H.T.No.2023000800, pursuant to the rejection of her candidature for the post of Civil Judge (Junior Division) notified for the year 2023 by direct recruitment under notification 1st cited, and directed the Registry to provisionally permit Ms.K.Shravani, to appear for written examination scheduled to be held on 30.09.2023 (Saturday) and 01.10.2023 (Sunday) in view of interim orders passed by the Hon'ble High Court for the State of Telangana in W.P.No.5886 of 2023, as she is petitioner no.3 in the said writ petition.

It is therefore, informed that Ms.K.Shravani, is provisionally permitted to appear for written examination scheduled to be held on 30.09.2023 (Saturday) and 01.10.2023 (Sunday) subject to result of writ petition no.5886 of 2023, by downloading the hall ticket to be placed in the website of the High Court for the State of Telangana.


REGISTRAR(JUDICIAL-I)
FAC.REGISTRAR (RECRUITMENT)